

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 15
TP (Co. Act)- 11(PB)/2023
CP 31(CHE)/2018

IN THE MATTER OF:

| | | |
|----------------------------------|-----|----------------------|
| Union of India Through | ... | Applicant/Petitioner |
| Vs | | |
| Sambhav Energy Ltd And 13 Others | ... | Respondent |

Order under Section 241-242 of the Companies Act, 2013

Order delivered on 18.07.2024

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Re-notified to 25.07.2024.

-sd-
(Kamal Sultanpuri)
Joint Registrar

VINOD ARORA- 18.07.2024